

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DEPUTY COMMISSIONER EAST KHASI HILLS DISTRICT
::SHILLONG::

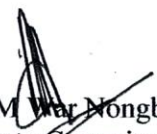
ORDER

(No.C&S.7/2020/Vol-VIII/63, Dated Shillong the 8th June, 2020)

In continuation to this Office No. C&S.7/2020/Vol-VIII/58, Dated Shillong the 7th June, 2020, all shops **except Barber Shops, Beauty Parlours, Salons, Cyber Café, Gaming Parlours, Jackpot Parlours, Teer Counter and Lottery Counter** shall open in Shillong Agglomeration and in Rural Areas w.e.f. 8:00 AM to 8:00 PM **DAILY**.

This Order shall not affect the arrangement for opening of shops in Police Bazaar, G. S. Road, Keating Road, Jail Road, Cantonment, Jeep Stand, Garikhana, Palatan Bazaar, Motphran.

This Order shall not be applicable on shops in Iewduh which shall remain closed until further Orders.

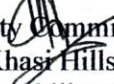

(Smti M. War Nongbri, IAS)
Deputy Commissioner,
East Khasi Hills District,
Shillong.

Memo No.C&S.7/2020/Vol-VIII/63-A

Dated Shillong the 8th June, 2020.

Copy to:-

1. P.S to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
2. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Home Police Department for kind information of the Addl. Chief Secretary.
3. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Political Department for kind information of the Addl. Chief Secretary
4. The Commissioner of Divisions, Khasi, Jaintia and Ri-Bhoi Districts for kind information.
5. The Commissioner and Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
6. The Commissioner of Transport, Government of Meghalaya for kind information.
7. The Director of Information and Public Relations, Meghalaya **for information and to cause wide circulation, Press Release and giving publicity through fixed loud speaker.**
8. The Superintendent of Police, East Khasi Hills District for kind information and necessary action.
9. The Superintendent of Police (Traffic), East Khasi Hills District for kind information and necessary action.
10. The SDO (Civil), Pynursla/ Sohra Civil Sub-Division for information and similar necessary action.
11. All the Addl. Deputy Commissioner, Law and Order/CEO, DDMA/In Charge Essential Commodities, East Khasi Hills District for kind information and necessary action.
12. The District Transport Officer, East Khasi Hills, Shillong for information and strict necessary action to enforce this Office Order No.C&S.7/2020/Vol.VII/78 Dated 2nd June, 2020, Order No.C&S.7/2020/Vol.VII/9 Dated 3rd June, 2020 and Order No.C&S.7/2020/Vol.VII/205 Dated 4th June, 2020.
13. All BDOs/Incident Commanders, East Khasi Hills District for information and necessary action. Executive Magistrates to ensure full compliance of all advisories of Health and Family Welfare Department, especially Social Distancing, No spitting in public places and wearing of mask.
14. Proprietor of Pantaloon, Laitumkrah, Shillong for information and necessary action. The Local Pantaloon located in Laitumkrah, Shillong **SHALL STRICTLY FOLLOW** the Standard Operating Procedures put in place for Shopping Malls to contain spread of COVID-19 vide Office Memorandum F.No.Z.28015/19/2020-EMR(Pt.) Dated 4th June, 2020 issued by Government of India in Ministry of Health and Family Welfare, **WITHOUT FAIL**.


Deputy Commissioner,
East Khasi Hills District,
Shillong.

